

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2839
ANSWERED ON 10.03.2026

UTILISATION OF GRANTS BY GRAM PANCHAYATS

2839. ADV PRIYA SAROJ:
SHRI PUSHPENDRA SAROJ:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the total Finance Commission grants released and utilised by Gram Panchayats and Urban Local Bodies and the status of utilisation certificates furnished during the last five years, year and State-wise, particularly for Uttar Pradesh;

(b) the number of local bodies reporting delayed utilisation, substantial unutilised balances or incomplete works under these grants and the reasons identified in Central reviews, State-wise and particularly for Uttar Pradesh;

(c) the key findings of inspections or performance reviews regarding gaps in planning, technical sanction and execution capacity at the Panchayat level;

(d) the extent of integration of Panchayats with e-Gram Swaraj and Audit Online platforms and compliance with mandatory online accounting and audit requirements, State-wise and particularly for Uttar Pradesh; and

(e) the corrective monitoring and capacity-building measures introduced to ensure transparency, timely utilisation and accountability of Finance Commission grants?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b): The State-wise details of grants released under the Fifteenth Finance Commission to Rural Local Bodies (RLBs) of all the States, including Uttar Pradesh, during the last five years (FY 2020-21 to FY 2024-25) are given at **Annexure-I**.

As per the Operational Guidelines for implementation of 15th Finance Commission grants to Rural Local Bodies (RLBs) issued by the Department of Expenditure, Ministry of Finance vide letter dated 14.07.2021, grants are released to the States in two instalments in every financial year. States are required to submit a Grant Transfer Certificate, in the prescribed

proforma, in respect of the previous instalment released to the State for considering the release of the next instalment. Submission of separate Utilization Certificate is not required in this matter.

(c): In terms of Entry No. 5 of List-II (State List) of the 7th Schedule of Constitution of India, Panchayats, being local-government, are within the purview of the States. Accordingly, all matters relating to Panchayats come within the purview of State Governments and information related to inspections or performance reviews of Panchayats is not maintained centrally.

(d) & (e): Ministry manages eGramSwaraj webportal (<https://egramswaraj.gov.in>) since April 2020, which integrates all financial functions of Panchayats—from planning to payment in respect of all States and UTs including the State of Uttar Pradesh. The progress data obtained from this system is displayed on the portal for concurrent monitoring at the State/UT, District, and Block levels. Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Panchayats, facilitating real-time digital payments to vendors and service providers. Additionally, the AuditOnline application was launched in April 2020 to enable online auditing of Panchayat accounts and their financial management. This tool facilitates the transparent utilisation of Central Finance Commission funds and enhances Panchayat-level financial oversight. The State-wise adoption status of eGramSwaraj for the XV Finance Commission for FY 2025-26 is given at **Annexure-II** and the State wise progress on Audit Online for the audit period 2023-24 and 2024-25 as on 05.03.2026 is given at **Annexure-III** and **Annexure-IV** respectively.

The Ministry has also been implementing a Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the major objective of Capacity Building & Training (CB&T) of Elected representatives, functionaries and other stakeholders of Panchayats across all States/UTs for improving overall Panchayat governance.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2839 answered on 10.03.2026 regarding Utilisation of Grants by Gram Panchayats.

The State-wise details of funds released for Panchayats during the last five years

Sl. No.	States	Total (2020-21 to 2025-26)			
		Allocation (Rs. in crore)	Release (Rs. in crore)	Expenditure / Utilization (Rs. in crore)	% Utilization Expenditure (Rs. in crore)
1	Andhra Pradesh	12,856	12,681	6,413	51%
2	Arunachal Pradesh	1,131	436	295	68%
3	Assam	7,857	7,109	3,730	52%
4	Bihar	24,579	23,340	17,074	73%
5	Chhattisgarh	7,123	6,515	6,906	106%*
6	Goa	368	215	78	36%
7	Gujarat	15,650	14,368	11,255	78%
8	Haryana	6,193	5,820	4,380	75%
9	Himachal Pradesh	2,102	1,984	1,635	82%
10	Jharkhand	8,274	6,501	5,346	82%
11	Karnataka	15,756	11,906	11,054	93%
12	Kerala	7,972	7,322	4,099	56%
13	Madhya Pradesh	19,511	16,060	13,412	84%
14	Maharashtra	28,540	23,097	19,418	84%
15	Manipur	867	243	97	40%
16	Meghalaya	893	277	324	117%*
17	Mizoram	455	396	374	94%
18	Nagaland	611	265	-	0%
19	Odisha	11,058	10,966	8,058	73%
20	Punjab	6,798	5,884	6,231	106%*
21	Rajasthan	18,915	16,443	13,024	79%
22	Sikkim	207	195	138	71%
23	Tamil Nadu	17,666	15,420	12,129	79%
24	Telangana	9,048	6,697	2,681	40%
25	Tripura	937	936	964	103%*

26	Uttar Pradesh	47,764	45,408	42,982	95%
27	Uttarakhand	2,813	2,436	1,839	75%
28	West Bengal	21,611	20,321	18,879	93%
	Total	2,97,555	2,63,238	2,12,817	81%

***Note: The percentage of utilization in respect of these State is reflecting more than 100% on account of the interest accrued on the grant amount and expenditure thereof.**

Annexure-II

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2839 answered on 10.03.2026 regarding Utilisation of Grants by Gram Panchayats.

State-wise adoption status of eGramSwaraj for the XV Finance Commission for FY 2025-26

Sr. No.	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	Andhra Pradesh	13327	13320	13025	660	660	649	13	13	13
2	Arunachal Pradesh	2108	2108	1486	0	0	0	27	26	22
3	Assam	2663	2186	2075	182	182	179	30	29	27
4	Bihar	8054	8054	8047	534	534	529	38	38	38
5	Chhattisgarh	11692	11687	11313	146	146	146	33	33	27
6	Goa	191	191	116	0	0	0	2	2	2
7	Gujarat	14619	14596	13800	248	248	248	33	33	33
8	Haryana	6227	6227	6010	143	143	141	22	22	22
9	Himachal Pradesh	3615	3615	3562	92	81	81	12	12	12
10	Jharkhand	4345	4345	4252	264	264	262	24	24	24
11	Karnataka	5949	5949	5938	238	232	93	31	31	23
12	Kerala	941	941	937	152	152	152	14	14	14
13	Madhya Pradesh	23011	23011	22194	313	313	309	52	52	52
14	Maharashtra	28002	27934	26438	351	351	265	34	34	33
15	Manipur	3175	161	113	0	0	0	12	6	4
16	Meghalaya	6884	0	0	0	0	0	3	3	3
17	Mizoram	855	841	817	0	0	0	0	0	0
18	Nagaland	1312	984	0	0	0	0	0	0	0
19	Odisha	6794	6794	6785	314	314	313	30	30	30
20	Punjab	13236	13233	12341	155	152	150	23	23	22

21	Rajasthan	13128	11184	10774	361	353	351	37	33	33
22	Sikkim	199	199	196	0	0	0	6	6	6
23	Tamil Nadu	12482	12482	12437	388	388	388	36	36	36
24	Telangana	12760	12674	9570	565	547	400	32	32	27
25	Tripura	1194	1194	1192	75	75	75	9	9	9
26	Uttarakhand	7817	7790	6926	95	95	94	13	13	13
27	Uttar Pradesh	57695	57693	57579	826	826	820	75	75	74
28	West Bengal	3339	3339	3337	345	345	345	22	21	21
Total		265614	252732	241260	6447	6401	5990	663	650	620

Annexure – III

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2839 answered on 10.03.2026 regarding Utilisation of Grants by Gram Panchayats.

State wise progress on AuditOnline for the audit period 2023-24 as on 05.03.2026

S.No.	State Name	No. of PRIs	Audit Plans prepared	% progress	Audit Reports generated	% progress
1	Andhra Pradesh	14,001	13,999	99.99%	13,994	99.95%
2	Arunachal Pradesh	2,133	2,131	99.91%	2,125	99.62%
3	Assam	2,884	2,418	83.84%	2,418	83.84%
4	Bihar	8,627	8,626	99.99%	8,621	99.93%
5	Chhattisgarh	11,829	11,825	99.97%	11,809	99.83%
6	Goa	193	191	98.96%	191	98.96%
7	Gujarat	14,946	14,919	99.82%	14,880	99.56%
8	Haryana	6,393	6,384	99.86%	6,360	99.48%
9	Himachal Pradesh	3,708	3,708	100.00%	3,708	100.00%
10	Jharkhand	4,635	4,633	99.96%	3,504	75.60%
11	Karnataka	6,220	5,950	95.66%	5,950	95.66%
12	Kerala	1,107	1,107	100.00%	1,107	100.00%
13	Madhya Pradesh	23,377	23,376	100.00%	23,312	99.72%
14	Maharashtra	28,341	28,313	99.90%	28,069	99.04%
15	Manipur	3,823	-	0.00%	-	0.00%
16	Meghalaya	3	-	0.00%	-	0.00%
17	Mizoram	835	835	100.00%	810	97.01%
18	Nagaland	1,326	-	0.00%	-	0.00%
19	Odisha	7,138	7,138	100.00%	7,133	99.93%
20	Punjab	13,410	13,373	99.72%	13,307	99.23%
21	Rajasthan	11,650	11,633	99.85%	11,381	97.69%
22	Sikkim	205	205	100.00%	204	99.51%
23	Tamil Nadu	12,949	12,951	100.02%	12,949	100.00%
24	Telangana	13,344	13,341	99.98%	13,313	99.77%
25	Tripura	1,278	1,260	98.59%	1,260	98.59%
26	Uttarakhand	7,892	7,892	100.00%	7,890	99.97%
27	Uttar Pradesh	58,655	58,649	99.99%	58,598	99.90%
28	West Bengal	3,706	3,594	96.98%	3,581	96.63%
	Total	2,64,608	2,58,451	97.67%	2,56,474	96.93%

Annexure- IV

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2839 answered on 10.03.2026 regarding Utilisation of Grants by Gram Panchayats.

State wise progress on AuditOnline for the audit period 2024-25 as on 05.03.2026

S.No.	State Name	No. of PRIs	Audit Plans prepared	% progress	Audit Reports generated	% progress
1	Andhra Pradesh	14,000	13,942	99.59%	12,238	87.41%
2	Arunachal Pradesh	2,135	1,212	56.77%	504	23.61%
3	Assam	2,997	-	0.00%	-	0.00%
4	Bihar	8,625	7,599	88.10%	1,447	16.78%
5	Chhattisgarh	11,892	471	3.96%	-	0.00%
6	Goa	193	116	60.10%	-	0.00%
7	Gujarat	14,968	14,936	99.79%	14,863	99.30%
8	Haryana	6,395	6,377	99.72%	3,988	62.36%
9	Himachal Pradesh	3,708	3,247	87.57%	2,908	78.43%
10	Jharkhand	4,635	11	0.24%	-	0.00%
11	Karnataka	6,221	5,950	95.64%	5,949	95.63%
12	Kerala	1,107	-	0.00%	-	0.00%
13	Madhya Pradesh	23,376	20,843	89.16%	12,040	51.51%
14	Maharashtra	28,337	21,748	76.75%	13,460	47.50%
15	Manipur	3,823	-	0.00%	-	0.00%
16	Meghalaya	6,857	-	0.00%	-	0.00%
17	Mizoram	843	2	0.24%	-	0.00%
18	Nagaland	1,327	-	0.00%	-	0.00%
19	Odisha	7,138	7,137	99.99%	5,232	73.30%
20	Punjab	13,414	11,159	83.19%	10,158	75.73%
21	Rajasthan	11,624	11,604	99.83%	7,268	62.53%
22	Sikkim	205	205	100.00%	205	100.00%
23	Tamil Nadu	12,949	9,472	73.15%	9,123	70.45%
24	Telangana	13,598	13,300	97.81%	12,906	94.91%
25	Tripura	1,278	1,277	99.92%	1,198	93.74%
26	Uttarakhand	7,895	-	0.00%	-	0.00%
27	Uttar Pradesh	58,592	58,594	100.00%	37,357	63.76%
28	West Bengal	3,706	3,594	96.98%	3,230	87.16%
	Total	2,71,838	2,12,796	78.28%	1,54,074	56.68%
